

attendance of witnesses are contained in Section 160 of the Cr. P.C. and those relating to search by a police officer are contained in Sections 165 and 166 of the Cr. P.C. and Section 62 of the Delhi Police Act. Instructions have been reiterated to all police personnel to deal with the public with utmost courtesy. Senior Police Officers have been enjoined upon to visit police stations regularly to check against the harassment and victimisation of citizens and to deal sternly if any case of abuse or misuse of power comes to notice. The safeguards for ensuring that searches are carried out properly are provided under Section 100 Cr. P.C.

#### **Financial Assistance to Kerala fishermen**

2729. SHRI T. J. ANJALOSE: Will the Minister of AGRICULTURE be pleased to state;

(a) the financial assistance given to the Government of Kerala under phase -III of the national co-operative development corporation assistance;

(b) whether the Government of Kerala has distributed this amount to the fishermen;

(c) if not, the reasons therefor; and

(d) the steps taken by the Union government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) the financial assistance given to the Kerala State under National cooperative Development Corporation Phase II is Rs. 838 lakhs

(b) The government of Kerala has already released the amount to Kerala State Cooperative Federation for Fisheries Development Ltd (MATSYAFED), who in turn have distributed the Fishing inputs worth of Rs. 75.85 lakhs to Fishermen and Fishing

inputs worth the balance amount will be distributed by 31.03. 1992.

(c) and (d). does not arise.

#### **Earthquake Prone Places In Garhwal**

2730. SHRI GURUDAS KAMAT: Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government are aware of the report of Indian Institute of Technology in which it is stated that Garhwal region is prone to earthquakes and landslides; and

(b) if so, the steps initiated to move the people of the region to safer places?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMNCHANDRAN): (a) Government are not aware of any report of Indian Institute of Technology in which it is stated that Garhwal Region is prone to earthquakes and land slides. However, according to the Seismic Zoning Map of India the districts of Chamoli and three fourths of Pithoragarh lie in seismic zone where MM intensity IX or more are probable. The remaining parts of Garhwal region are placed in Zone IV where maximum MM intensity VIII is likely to occur sometime in the future. The area is also prone to land slides.

(b) The Geological Survey of India has been requested to carry out a Survey to find out the critical villages in the area for rehabilitating the villagers in safer places. A preliminary Survey has already been conducted by the Geological Survey of India.

[*Translation*]

#### **Import of Plant products**

2731. SHRI SIMON MARANDI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the government have relaxed the rules for import of plant products;